[3 AUG. 1987]

201

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Construction of the first section of the pipeline from Hazira to Bijaipur (640 km) has been completed and is presently under commissioning. Work on the second sector from Bijaipur to Aonla is in progress;

- (b) The total cost of the project is at present expected to be about Rs. 1700 crores. The project is expected to be completed by July, 1989 as originally scheduled.
- (c) Supply of gas from the HBJ pipeline has not commenced.

Planning Commission's sanction of additional funds for power projects

1012. SHRI BASUDEB MOHAPA-TRA:

> SHRIMATI RENUKA CHOWD-HURY: SHRI MUKHTIAR SINGH MALIK;

Will the Minister of ENERGY be. pleased to state;

- (a), whether it is a fact that the Planning Commission has sanctioned an additional amount of Rs. 11,000 crores for more power projects in the country;
- (b) how much additional power is like ly to be generated by the National Ther mal Power Corpo, ration with this additional amount;
- (c) whether the places have been locat. ed for setting up new power projects with additional funds; and
- (d) if so, what are the State-wise details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) An addition-

- al outlay Of about Rs. 11,200 crores during the Seventh Plan has been approved for the Power Sector, (b) 9760 MW.
- (c) and .(d) The Statewise details are given in the. Annexure. (See Appendix; CXLIII, Annexune No.48]

Boards for selection of oil dealers

- 1013. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of PETRO. LEUM AND NATURAL GAS be pleased to state:
- (a) whether Government have since constituted boards for selection of oil dealers; if so, the details of the members and heads of the boards selected:
- (b) if not, the reasons for not constituting such boards;
- (c) by when the boards are likely to be constituted; and |
- (d) what are the criteria laid down, if any, for selecting heads and members of oil boards?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir. The details are given in the Statement attached. [See below].

- (b) and (c) Do not arise in view of (a) above.
- (d) While no criteria have been formally laid down, the Chairman and Members of Oil Selection Boards are nominated on the basis of suitability and availability.

Statement

Oil Selection Board	Date of re- Chairman constitution	Member
NORTH	26-5-87 Justice T. N. SINGARAVELU (Retd.)	SHRI K. A. RAMASUBRAMAN IAM
EAST	12-6-87 Justice S.J. DESHPANDE (Retd.)	SHRI K.C SODHIA
WEST	6-7-87 Justice PREM SHANKAR SAHAY (Retd.)	SHRI AVTAR SINGH RIKHY
SOUTH	17-3-87 Justice K. K. DUBE (Retd.)	SHRI S. N. BHAN

Tariff disputes among the states

- 1014. SHRI F. M.KHAN: Will the Minister of ENERGY be pleased to state:
- (a) whether Government are aware that power tariff disputes among the States have been pending for long; if so, since when;
- (b) whether these disputes have resulted in the fall of power generation in some states;
- (c) which are those States and whether the States with surplus power are demanding high tariff;
- (d) whether Government have taken any steps or initiative to solve these dis putes; and
- (t) if so, what are the reasons for delay is resolving the inter-State disputes in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI); (a) to (e) Gene-ration and supply of power by States is regulated according to the powers conferred on them by the Eelectricity (Supply) Act, 1948. They exchange power on mutually agreed terms. According to information available, power generation in 1986-87 was 187568 MU as comparei to 170037 MU' in 1985-86.

Power plant in Assam

- 1015. SHPTMATI BIJOYA CHAKRA-VARTY: Will the Minister of ENERGY be pleased to state
- (a) whether there is any proposal under the consideration of the Government for setting uf a ne-w power plant in Assam in order to improve the power position in that stste and
- (b) if so, what are the 'details in the regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) A Gasbased Power Project (270 MW) at an estimated cost of Rs. 566.22 crores, is to be set up a Kathalguri. In addition the following two hyJm-el>aric schemes of Assam are under techno-economic appraisal in the Central Electricity Authority—

- S. Name of the Installed Estimate
 No. Project Capacity Cost (Rs
 (MW) Crores)
- Lower Bqrpani
 Project (Karbi 2x50 87 Langpi)
- 2. Lungnit Project 4x1.5 7-76